IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-15/272/ND/2018

In the matter of:

Sh. Praveen Gupta

....PETITIONER

Vs.

Frontline Retail India (P) Ltd

... RESPONDENT

SECTION:

Under Section 272

Order delivered on 15.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

: 3

For the Respondent/Corporate Debtor:

For the RD (N)

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ORDER

None appears for the petitioner. Let the matter be posted on 31.1.2018 for the appearance of the Petitioner, failing which, the petition will be dismissed for non-prosecution.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 15.1.2018